this programme will have to be found by the resources of the State and by special Central aid as non-Plan expenditure.

This matter will be further examined on receipt of proposals from any of the State Governments.

Peace and Security Position in Assam

Shri P. C. Borocah: Shri Harish Chandra Mathur: Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

- (a) whether he visited Assam and other border areas in early July this year to study the peace and security position in the border State, including the situation posed by illegal Pak infiltrants:
- (b) if so, the results of his study; and
- (c) the steps contemplated to be taken in regard to the various problems threat ning the peace and security of that border State?

The Minister of Home Affairs (Shri Nanda); (a) Yes, Sir. I visited Assam, Tripura and Manipur from the 24th to 26th June, 1965 and not in July.

(b) and (c). It is not possible to refer to all the problems of this region and the measures envisaged to deal with them. My visit and discussions naturally related to steps to tis iten up in ernal security, prevent Pakistani infiltration, combat activities of hostile Nagas and strengthen the security and police forces to meet possible threats.

Kairon Murder Case

Shri R. S. Pandey: Shri D. C. Sharma: Shri Prakash Vir Shastri: Shri Jagdev Singh Siddhanti: Shri Bade: | Shri Naval Prabhakar: Shri Hem Raj: Shri Hukam Chand Kachhavaiya:

Shri Brij Raj Singh: Shri Bibhuti Mishra: Shri P. R. Chakraverti: Shrimati Savitri Nigam: Shri S. M. Banerjee: Shri C. K. Bhattacharyya: Shri Kindar Lal: Shri Vishwa Nath Pandey: Shri H. V. Koujalgi; Shri A. N. Vidyalankar: Shri Surendra Pal Singh: Shri Gulshan: Shri P. H. Bheel: Shri Onkar Lai Berwa: Dr. Mahadeva Prasad: Shri R. Barua: Shri D. D. Mantri: Shri Basumatari: Shri P. L. Barupal: Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the Central Bureau of Investigation have completed their investigation into the reports of the police party who chased and captured Sucha Singh in Nepal, the prime suspect required in connection with the case of murder of Pratap Singh Kairon, late Chief Minister of Punjab;
- (b) whether there is a proposal to take over the investigations of the Kairon murder case from the State Government: and
- (c) the present progress of police investigations in the case of sination of Sardar Pratap Kairon and the extradition proceedings against Sucha Singh from Nepal?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The Central Bureau of Investigation is not conducting any investigation in this respect.

(b) No. Sir.

(c) Three suspects have been arrested. One more suspect is still at large and all-out effor s are being made by Punjab Police to apprehend The extradition proceedings against Sucha Singh have not yet been completed.